

Annexure 9

Name of the Corporate Debtor : Balgopal Distributors Private Limited

Date of Commencement of CIRP : February 17, 2020

List of Creditors as on : April 28, 2021

List of Other Creditors (other than Financial Creditors and Operational Creditors)

Sl.	Name of Creditor	Identification No.	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claims	Amount of any mutual dues, that may be set-off	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related Party	% of Voting Share in COC					
1	Indian Overseas Bank	--	March 21, 2020	2,36,27,64,143	--	Corporate Guarantee	--	--	No	--	--	--	2,36,27,64,143	--	The claim filed by Indian Overseas Bank is on account of Corporate Guarantee issued by the CD on behalf of facilities availed by Kohinoor Pulp & Paper Private Limited. The Resolution Professional sought further information to process the claim vide email dated March 25, 2020 and reminder emails dated June 9, 2020, June 15, 2020 and June 20, 2020. The Resolution Professional had sought a legal opinion regarding admissibility of claim of Coporate Guarantor. On the basis of the opinion, the claim has not been admitted.